



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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August 02, 2019

RBI cancels Certificate of Registration of six NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sl. No.	Name of the Company	Registered Office address of the Company	CoR No	Date of issue of CoR	Date of Cancellation of CoR
1.	Stuti Tie-Up Private Limited	30, Jadunath Dey Road, Kolkata-700 012	B-05.04218	April 30, 2001	July 04, 2019
2.	Jaroli Vincom Private Limited	410, Mangalam, 24 Hemanta Basu Sarani, Kolkata-700 001	B-05.03532	February 15, 2001	July 08, 2019
3.	Wondermax Vinimay Pvt. Ltd.	9 India Exchange Place, 7 th Floor, Kolkata-700 001	05.03098	May 05, 1999	July 10, 2019
4.	Oswal Resources Private Limited	9A, Lal Bazar Street, Block-D, Kolkata-700 001	B.05.03340	July 26, 2001	July 10, 2019
5.	Spoxy Vincom Private Limited	18B, First Floor, Karnani Estate, 209, Acharya Jagdish Chandra Bose Road, Kolkata-700 017	B-05.05226	July 10, 2003	July 15, 2019
6.	Parichiti Textiles Private Limited	5F, Everest, 46/C, Chowringhee Road, P.S. Shakespeare Sarani, Kolkata-700 071	B-05.03487	October 19, 2000	July 19, 2019

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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Yogesh Dayal
Chief General Manager